Post Offer Advertisement under Regulation 18(12) In Term of the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 to the shareholders of

RAAJ MEDISAFE INDIA LIMITED

(Formerly known as Manoj Surgical Industries Ltd) ("Target Company")

Regd. Office: 106, Sector III, Industrial Area, Pithampur, Dhar, Madhya Pradesh-454774
Tel No.: 0734-2524071/73, **Fax No.** 0734-2526645

Open offer for Acquisition of 13,10,400 Equity shares (including partly paid up Equity shares) from the Shareholders of RAAJ MEDISAFE INDIA LIMITED. **("Target Company")** By the SUSHEN REMEDIES PRIVATE LIMITED. **("Acquirer")**

This Post Offer Advertisement is being issued by the Corporate Strategic Allianz Limited, **("Manager to the Offer")**, on behalf of Sushen Remedies Private Limited, **("Acquirer")**, in connection with the offer made by the Acquirer, in compliance with the Regulation 18 (12) of the SEBI (Substantial Acquisition of shares and Takeovers) Regulations, 2011. **The Detailed Public Statement ("DPS")** with respect to the aforementioned offer was published on April 5, 2013, in **Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions) and Dainik Chaitanya Lok, Dhar (Madhya Pradesh Edition).**

1. **Name of the Target company** : Raaj Medisafe India Limited
2. **Name of the Acquirer** : Sushen Remedies Private Limited
3. **Name of the Manager to the Offer** : Corporate Strategic Allianz Limited
4. **Name of the Registrar to the offer** : Ankit Consultancy Private Limited
5. **Offer Details** :
   A. **Date of Opening Of the Offer** : Thursday July 11, 2013
   B. **Date of Closure of the Offer** : Wednesday July 24, 2013
6. **Date of Payment of Consideration** : Wednesday, August 7, 2013
7. **Details of Acquisition** :

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	₹ 1.70 inclusive of interest of ₹ 0.70 per fully paid up Equity share of ₹ 10 each and ₹ 1.20 inclusive of interest of ₹ 0.70 per partly paid up Equity Share of ₹ 5 each.	₹ 1.70 inclusive of interest of ₹ 0.70 per fully paid up Equity share of ₹ 10 each and ₹ 1.20 inclusive of interest of ₹ 0.70 per partly paid up Equity Share of ₹ 5 each.
7.2	Aggregate number of shares Tendered	13,10,400*	20,900
7.3	Aggregate number of shares Accepted	13,10,400*	20,900
7.4	Size of the offer (Number of shares multiplied by offer price per share)	22,27,680*	35,530
7.5	Shareholding of the Acquirer before Agreement /Public Announcement (No. & %)	7,08,300 14.05%	7,08,300 14.05%
7.6	Shares Acquired by way of Agreement • Number • % of Fully Diluted Equity share Capital	 15,31,480 30.39%	 15,31,480 30.39%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity share Capital	 13,10,400* 26%	 20,900 0.41%
7.8	Shares acquired after Detailed Public Statement • Number of Shares acquired • Price of the shares Acquired • % of shares acquired	The Acquirer has not acquired any shares other than those Acquired through the agreement which trigged off the regulation.	The Acquirer has not acquired any shares other than those Acquired through the agreement which trigged off the regulation.
7.9	Post offer share holding of the Acquirer • Number • % of Fully Diluted Equity share Capital	 35,50,180* 70.44%	 22,60,680 44.85%
7.10	Pre offer share holding of the Public • Number • % of Fully Diluted Equity share Capital Post offer share holding of the Public • Number • % of Fully Diluted Equity share Capital	 26,33,320 52.24% 13,22,920*# 26.25%	 26,33,320# 52.24% 26,12,420# 51.83%

*Assuming full acceptance in Offer

#Calculating total share holding of public excludes the holding of Acquirer

8. The Acquirer along with its Directors severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI (www.sebi.gov.in), BSE Limited (www.bseindia.com) and the registered office of the Target Company.

On Behalf of Acquirer, Issued by Manager to the Offer

CORPORATE STRATEGIC ALLIANZ LIMITED

402, Samedh Complex, Near Associated Petrol Pump, C.G. Road, Ahmedabad – 380 006.
Tel No: + 91-079- 2642 4138 / 2656 2165 **Tele Fax No:** + 91-079- 4002 4670
SEBI REGN NO: INM 000011260
Email Id: srpl@csapl.com **Website:** www.csapl.com **Contact Person:** Mr. Nevil R. Savjani

Sobhagya

Date: July 29, 2013
Place: Ahmedabad

Size : 22 (H) x 12 (W) CMS